

- (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry and Public Enterprises, Department of Heavy Industry and Public Enterprises) and the Bharat Pumps and Compressors Limited (BPCL), for the year 2009-10. [Placed in Library. See No. L.T. 488/15/09]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry and Public Enterprises, Department of Heavy Industry and Public Enterprises) and Tungabhadra Steel Products Limited (TSPL), for the year 2009-10. [Placed in Library. See No. L.T. 419/15/09]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry and Public Enterprises, Department of Heavy Industry and Public Enterprises) and M/s Richardson and Cruddas (1972) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 489/15/09]
- (v) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry and Public Enterprises, Department of Heavy Industry and Public Enterprises) and the Bridge and Roof Company (India) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 490/15/09]

SHRI VILASRAO DESHMUKH: Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2008 and Union Government (Commercial) No. PA 27 of 2009-10 Performance Audit of Activities of selected Public Sector Undertakings. [Placed in Library. See No. L.T. 540/15/09]

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, we are going to Rashtrapatiiji.

MR. DEPUTY CHAIRMAN: What can I say?

SHRI M. VENKAIAH NAIDU: We want to seek your permission and go.

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#### STATEMENTS BY MINISTERS

##### **Status of implementation of recommendations contained in the two-hundred and fifth report of the department-related Parliamentary Standing Committee on industry**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I make a statement regarding status of implementation of recommendations contained in the Two-hundred and Fifth Report of the Department-related Parliamentary Standing Committee on Industry.

##### **Status of implementation of recommendations contained in the Ninety-eighth report of department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I make a statement regarding status of implementation of recommendations contained in the Ninety-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture.